

IN THE NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH (COURT NO.I)  
NEW DELHI.

Appeal No. 234/2017

In the matter of:

Neo Outsourcing Pvt. Ltd.

... Petitioner

v.

Registrar of Companies.

... Respondent

**SECTION:** Under Section 252.

**Order delivered on 01.12.2017.**

**Coram**

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

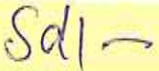
DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

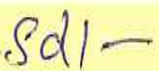
For the petitioner:  
For the ROC.

Mr. Manish Raj, CP.

**ORDER**

None appears for the petitioner. Post the matter on 18.01.2018 for appearance of the petitioner failing which the petition will be dismissed for non-prosecution.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

\*KCS\*